

¹THE SCHEDULE

(See sections 10 and 11)

PART I

Recognised qualifications

A.—*General Nursing*—

Certificates (including senior and junior certificates), Diplomas or Degrees in Nursing issued by any of the following authorities, namely:—

1. The Examination Board appointed by the ²[Government of Tamil Nadu]
2. The Bombay Nurses, Midwives and Health Visitors Council.
3. The Bombay Presidency Nursing Association (when issued before the 1st day of January, 1936).
4. The Bengal Nursing Council (when issued before the 15th day of August, 1947).
5. The Uttar Pradesh State Medical Faculty.
6. The Uttar Pradesh Nurses and Midwives Council.
7. The State Board of Medical Examination, Uttar Pradesh (when issued before the 1st day of January, 1927).
8. (a) The Punjab Nurses Registration Council (when issued before the 15th day of August, 1947 or after the 26th day of January, 1950).
(b) The East Punjab Nurses Registration Council (when issued before the 26th day of January, 1950).
9. The Bihar Medical Examination Board (when issued before the 1st day of January, 1938).
10. The Bihar Nurses Registration Council.
11. The Madhya Pradesh Medical Examination Board (when issued before the 1st day of April, 1950).
12. The Assam Nurses, Midwives and Health Visitors Council.
13. The Orissa Medical Examination Board.
14. The Mid India (United) Board of Examiners for Nurses (when issued before the 1st day of January, 1947).
15. The Joint Missionary Board for Examination of Nurses (Marathi area) (when issued before the 1st day of January, 1934).

1. Subs. by Act 45 of 1957, s. 14, for the Schedule (w.e.f. 1-12-1958).

2. Subs. by Madras State (Alteration of Name) A.O. 1970 (w.e.f. 14-1-1969).

16. The North-India United Board of Examiners for Mission and other Hospitals (when issued before the ¹[1st day of January, 1942]).
17. The Examining Board of the Nurses Auxiliary of the Christian Medical Association of India (South India Branch).
18. The Sind Nurses and Midwives Council (when issued before the 15th day of August, 1947).
19. The West Bengal Nursing Council.
20. The University of Delhi.
21. The University of Madras.
22. The Bengal State Medical Faculty (when issued before the 1st day of January, 1942).
23. The Mid-India Board of Examiners of Nurses Auxiliary of Christian Medical Association of India.
24. The examination Board of Military Medical Services (when issued before the 18th day of August, 1955).
25. The Armed Forces Medical Services Examination Board.
26. The Madhya Pradesh State Nurses Registration Council.
27. The Board of Examiners appointed by the Government of ²[Karnataka].
28. The Board of Examiners appointed by the Government of Hyderabad (when issued before the 1st day of November, 1956).
29. The Board of Examiners appointed by the Government of Andhra (when issued before the 1st day of November, 1956) or by the Government of Andhra Pradesh (when issued on or after the 1st day of November, 1956).
30. The Travancore-Cochin Nurses' and Midwives' Council.
31. The Vidarbha Nurses Registration Council.
- ³[32. The Orissa Nurses and Midwives Examination Board.]
- ⁴[33. The Mahakoshal Nurses Council.
34. The Bombay Nursing Council.
35. Board of Examiners appointed by the Government of Kerala.]
- ⁵[36. The Medical and Surgical School, Goa (when granted on or before the 1st January, 1966).]
- ⁶[37. The Kerala Examination Board (Kerala Nurses and Midwives Council).
38. The Maharashtra Nursing Council (when granted on or after the 15th February, 1962).

1. Subs. by notification No. S. O. 349, dated 22-1-1962.

2. Subs. by Mysore State (Alteration of Name) (Adaptation of Laws on Union Subject) order, 1974, for "Mysore" (w.e.f. 1-11-1973).

3. Ins. by notification No. S.O. 1446, dated 19-6-1959.

4. Ins. by notification No. S.O. 1577, dated 9-6-1960.

5. Subs. by notification No. S.O. 3042, dated 6-10-1966.

6. Ins. by notification No. S.O. 2682, dated 10-9-1963.

39. The Gujarat Nursing Council.

40. When granted before the 31st December, 1953 by the—

(a) Travancore Government;

(b) Travancore Public Service Commission;

(c) Cochin Government;

(d) Cochin Public Service Commission;

(e) Travancore-Cochin Government;

(f) Travancore-Cochin Public Service Commission. (when granted before the 31st December, 1953.)]

¹[41. The Osmania University.

²[42. The University of Indore (when issued on or after the 1st April, 1965).]

³[43. Examining Board of the Nurses League of the Christian Medical Association of India (South India Branch) (when issued on or after the 28th October, 1965).

44. The Mid-India Board of Examiners of the Nurses League of the Christian the Medical Association of India (when granted on or after the 1st January, 1966).

45. The University of Bombay (when issued on or after the 1st April, 1964).

46. The Rajasthan Nursing Council (when issued on or after the 1st April, 1964).

⁴[47. The Vikram University, Ujjain (when issued in the year 1964).]

⁵[48. Shrimati Nathibai Damodar Thackersey University, Bombay (when granted on or after the 15th April, 1969).]

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⁶[50* * * * *]

⁷[51. University of Kerala, Trivandrum (when granted on or after the 21st March, 1972).

52. University of Punjab Chandigarh (when granted on or after the 1st of March, 1977).]

⁸[53. Sardar Patel University, Vallabh Vidyanagar, (Gujarat) (when granted on or after the 1st August, 1983).

1. Ins. by notification No. S. O. 3042, dated 6-10-1966.
2. Subs. by notification No. S. O. 2186, dated 11-6-1968.
3. Ins. by notification No. S. O. 2187, dated 11-6-1968.
4. Ins. by notification No. S. O. 1628, dated 25-4-1969.
5. Ins. by notification No. S. O. 4509, dated 30-9-1975.
6. Entries 50 and 52 omitted and 51 renumbered as 50.
7. Ins. by notification No. S. O. 20/88.
8. Ins. by notification No. S. O. 2021/88.

54. Board of Nursing Education of the Nurses leagus of C.M.A.I. South Indian Branch (when granted on or after the 30th October, 1975).]

¹[55. All India Institute of Medical Sciences, New Delhi (when granted on or after the 16th August, 1979).

56. University of Rajasthan, Jaipur (when granted on or after 1st January, 1968).

57. University of Calcutta, Calcutta (when granted on or after the 27th October,1978).]

²[58. The Board of Examiners appointed by a the Government of Mysore (when granted on or after 7th Novemer, 54 to 31st October, 73).

59. The Board of Examiners appointed by the Government of Karnataka (when granted on or after the 1st November, 1973).]

³[60. Devi AhilyaVishwavidhyalaya Indore (when granted on or after the 26th January,1983).]

⁴[61. Mahatma Gandhi University, Kottayam (Kerala) (when granted on or after 3rdJanuary, 1983).

62. University of Calicut (Kerala) (when granted on or after12th April, 1982).]

B.—Midwifery—

Certificates, Diplomas or Degrees in Midwifery issued by any of the following authorities, namely:—

1. Any of the authorities mentioned in section A except the authority at item No. 17 thereof.

2. The Punjab Central Midwives Board (when issued before the 15th day of August,1947).

3. The Mid-India (United) Board of Examiners for Midwifery (when issued before the 1st day of January, 1947).

4. The National Association for supplying female medical aid to the women of India (when issued before the Ist day of October, 1949).

5. The North-West Frontier Province Central Midwives (when issued before the15th day of August, 1947).

6. The Kasturba Gandhi National Memorial Trust.

7. The Health Department, Madras (when issued before the 31st day of December, 1952).

⁵[8. The Orissa Nurses and Midwives Examination Board.]

⁶[9. The Mahakoshal Nurses Council.

10. The Bombay Nursing Council.

1. Ins. by notification No. S. O. 3503/88.

2. Ins. by notification No. S. O. 3504/88.

3. Ins. by notification No. S. O. 1431/89.

4. Ins. by notification No. S. O. 1912/93.

5. Ins. by notification No. S. O. 1446, dated 19-6-1959.

6. Ins. by notification No. S. O. 1577, dated 9-6-1960.

11. Board of Examiners appointed by the Government of Kerala.]

¹[12. The North India United Board of Examiners of Mission and other Hospitals (when issued before the 1st day of January, 1946).]

²[13. The Medical and Surgical School, Goa (when issued before the 1st day of January, 1966).]

³[14. The Kerala Examination Board/Kerala Nurses and Midwives Council.

⁴[15. Maharashtra Nursing Council (when granted on or after the 15th February, 1962).

⁵[16. (a) Travancore Government;

(b) Travancore Public Service Commission;

(c) Cochin Government;

(d) Cochin Public Service Commission;

(e) Travancore-Cochin Government;

(f) Travancore-Cochin Public Service Commission (when granted on or before the 31st December, 1953).]

⁵[17. The Gujarat Nursing Council.]

⁶[18. The Examination Board of the Nurses League of the Christian Medical Association of India (South India Branch) (when issued on or after the 28th October, 1965).

19. The Mid-India Board of Examiners of the Nurses League of the Christian Medical Association of India (when issued on or after the 1st January, 1966).

20. The Rajasthan Nursing Council (when issued on or after the 1st April, 1964).]

21.

⁷[22. Sardar Patel University, Vallabh Vidyanagar Gujarat (when granted on or after the 1st August, 1983).]

23. Board of Nursing Education of the Nurses League of C.M.A.I. South India Branch (when granted on or after the 30th October, 1975).]

⁸[24. The Board of Examiners appointed by the Government of Mysore (when granted on or after the 17th November, 1954 to 31st October, 1973).

25. The Board of Examiners appointed by the Government of Karnataka (when granted on or after the 1st November, 1973).]

1. Ins. by notification No. S. O. 349, dated 22-1-1962.
2. Ins. by notification No. S. O. 3042, dated 6-10-1966.
3. Subs. by notification No. S. O. 2682, dated 10-9-1963.
4. Ins. by notification No. S.O. 267.
5. Subs. by notification No. S. O. 267.
6. Ins. by notification No. S.O. 2187, dated 11-6-1968.
7. Ins. by notification NO.S.O. 2021/81.
8. Ins. by notification NO.S.O. 3504/88.

C—Auxiliary Nursing-Midwifery—

Certificates issued by any of the following authorities, namely:—

1. Any of the authorities mentioned in section A except items Nos. 3,4, 7, 9, 11,14, 15, 16, 18, 20, 21, 22, 24 and 25.
2. The Examination Board appointed by the Himachal Pradesh Administration.
- ¹[3. The Orissa Nurses and Midwives Examination Board.]
- ²[4. The Mahakoshal Nursing Council.
5. The Bombay Nursing Council.
6. Board of Examiners appointed by the Government of Kerala.]
- ³[7. The Kerala Examination Board/Kerala Nurses and Midwives Council.
8. The Kasturba Gandhi National Memorial Trust (when issued on or after the 1st January 1955).
9. Maharashtra Nursing Council (when issued on or after the 15th February, 1962).
10. The Gujarat Nursing Council.]
- ⁴[11. The Examining Board of the Nurses League of the Christian Medical Association of India (South India Branch) (when issued on or after the 28th October, 1965).
12. The Mid-India Board of Examiners of the Nurses League of the Christian Medical Association of India (when issued on or after 1st January, 1966).
13. The Rajasthan Nursing Council (when issued on or after the 1st April, 1964).]
- 14.
- ⁵ [15. Board of Nursing Education of the Nurses League of C.M.A.I. South India Branch (when granted on or after the 30th October, 1975.)
- ⁶[16. The Board of Examiners appointed by the Government of Mysore (when granted on or after the 17th November 1954 to 31st October, 1973).
17. The Board of Examiners appointed by the Government of Karnataka (when granted on or after the 1st November, 1973).]

D.—Health Visitors—

Health Visitors Certificates or Diplomas issued by any of the following authorities, namely:—

1. The Government Training School for Health Visitors, Madras.
2. The Sir John Anderson Health School Calcutta.
3. The Uttar Pradesh State Medical Faculty.
4. The Uttar Pradesh Nurses and Midwives Council.
5. The Government Health School, Nagpur.
6. The Assam Nurses, Midwives and Health Visitors Council.
7. The Lady Reading Health School, Delhi.

1. Ins. by notification No.S.O. 1446.

2. Ins. by notification No.S.O. 1577, dated 9-6-1960.

3. Ins. by notification No. S.O. 2682, dated 10-9-1963

4. Ins. by notification No.S.O. 2187.

5. Ins. by notification No.S.O. 2021 /88.

6. Ins. by S.O. 3504/88.

8. The Bombay Nurses, Midwives and Health Visitors Council.
9. The Bengal Nursing Council (when issued before the 15th day of August, 1947).
10. The Punjab Health School (when issued before the 15th day of August, 1947).
11. The West Bengal Nursing Council.
12. The Punjab State Medical Faculty.
13. The Bengal State Medical Faculty (when issued before the 1st day of January, 1942).
14. The Bihar Nurses Registration Council.
- ¹[15. The Mahakoshal Nursing Council.
16. The Bombay Nursing Council.
17. Board of Examiners appointed by the Government of Kerala.
18. Dr. H.C. Mukherjee Medical Health School, Singur, West Bengal.]
- ²[19. Kerala Examination Board/Kerala Nurses and Midwives Council.
20. Maharashtra Nursing Council (when issued on or after the 15th February, 1962).
21. Gujarat Nursing Council.]
- ³[22. The Rajasthan Nursing Council (when issued on or after the 1st April, 1964).]

1 . Issued by S.O. 1577.

2. Ins. by notification No. S.O. 2682.

3. Ins. by notification No. S.O. 2187.

PART II

Recognised higher qualifications¹

Name of the authority issuing the qualification	Qualification
1. The Examination Board appointed by the ² [Government of Tamil Nadu.]	1. Diploma in Nursing— Sister Tutor Course.
	2. Diploma in Nursing—Nursing Administration Course.
2. College of Nursing, New Delhi	1. Post-certificate course in Public Health Nursing (when issued before 31st day of December 1953).
	2. Combined post-certificate course in Teaching and Nursing Administration (when issued before the 31st day of August, 1957).
	3. Certificate of examination in Ward Sisters Course.
	³ [4. Certificate of Examination in Nursing Administration Course. [(when granted on or before the 30th June, 1961).]
	5. Certificate of Examination in Sister Tutor Course. [(when granted on or before the 30th June, 1966).]
	6. Certificate of Examination in Midwife Tutor Course [(when granted on or before the 30th June, 1961).]
	7. Diploma in Nursing Administration.
	8. Nursing Tutors Diploma.
	9. Midwife Tutors Diploma.]
4. The School of Nursing, Christian Medical College, Vellore.	Diploma in Teaching and Supervision (Sister Tutor Course.)
⁴ [5 * * * * *]	
6. The All India Institute of Mental Health, Bangalore.	Diploma in Psychiatric Nursing.
7. The All India Institute of Hygiene and Public Health, Calcutta.	Certificate in Public Health Nursing.
8. The Public Health Department, Madras.	Diploma in Public Health Nursing.
9. The Tuberculosis Association of India	Diploma in Tuberculosis Nursing.]
⁵ [10. The Bombay Nursing Council.	(a) Diploma in Paediatric Nursing,
	(b) Diploma in Public Health Nursing.
11. The Mid-India Board Graduate School for Nurses	(a) Diploma of Ward Sisters Course, (b) Diploma of Sisters Tutor Course.

1. Subs for the Schedule by the Indian Nursing Council (Amendment) Act, 1957 (45 of 1957), s. 14 (w. e. f. 1-12-1958).

2. Subs for the words "Government of Madras" by G.S.R. 112 of 1970.

3. Date added against items 4, 5 and 6 corrected, items 7 to 9 inserted and items 4, 5, 6 corrected by S.O. 1391

4. Omitted by S.O. 1703.

5. Ins. by notification No. S.O. 1597.

	(c) Diploma in Nursing Administration Course, (d) Diploma in Public Health Nursing.]
¹ [12. The Lady Reading Health School, Delhi	Certificate in public Health Nursing.]
² [13. University of Kerala.	Diploma in Teaching and Administration in Nursing (when issued on or after the 1st October, 1961).
14. Uttar Pradesh Nurses and Mid-wives Council State Faculty Uttar Pradesh	Certificate in Ward Administration Course.
15. Maharashtra Nursing Council.	Diploma in Public Health Nursing.]
³ [16. Maharashtra Nursing Council.	Diploma in pediatric Nursing.
17. The ⁴ [Karnataka] State Board of Examiners for Nurses.	Certificate in Ward Administration Course.
18. The University of Kerala.	B.Sc. Degree in Nursing.]
⁵ [19. Mid-India Board Examiners of Nurses League of the Christian Medical Association of India.	(1) Diploma in Ward Sisters Course (when issued on or after the 1st January 1966). (2) Diploma in Sister Tutor Course. (3) Diploma in Nursing Administration Course. (4) Diploma in Public Nursing.
20. The Director of Health and Medical Services (Health), Gujarat.	Diploma in Public health (Nursing) (when issued on or after the 18th May 1964).
21. The Mysore State Board of Examination for Post Box Course in Nursing Education.	Diploma in Nursing Education (when issued on or after the 1st May 1964).]
⁶ [22 The Holy Family Hospital, New Delhi.	Ward Sisters Diploma (when issued on or after the 1st August 1965).]
23.	
24.	
25.	
26.	
27.	
28. Uttar Pradesh State Medical Faculty Lucknow.	Diploma in Public Health, Nursing (when granted on or after the 1st April 1968.)
29. Director of Health Services Kerala Trivendrum.	Certificate in P.H.N. (when granted between the 1st August 1961 and 23rd October 1971 (both dates included.)
30. Kerala Nurses and Mid-wives Council	P.H.N. certificate granted between 24th October 1971 to 23rd

1. Ins. by notification No. S.O. 350.

2. Ins. by notification No. S.O. 2682.

3. Ins. by notification No. S. O. 3042.

4. Subs. by Mysore State (Alteration of Name) (Adaptation of Laws on Union Subject) order, 1974, for "Mysore" (w.e.f. 1-11-1973).

5. Ins. by notification No. S.O. 2187.

6. Ins. by notification No. S.O. 1628.

Trivendrum.	October 1972 (both dates inclusive.)
31. Bombay University, Bombay.	Post certificate B.Sc. Degree in Nursing granted on or after the 1st day of April, 1971.
32. Armed forces Medical Service Examination Board, New Delhi. .	Post certificate Diploma in Orthopaedic Nursing granted on or after the 11th January, 1975.
33. The College of Nursing, Christian Medical College and Hospital, Vellore.	Post certificate Diploma in operating Room Technique and Management granted on or after the July 1967.
34. University of Poona, Poona	Post-Basic B.Sc. Degree in Nursing (when granted on or after the June, 1984).
35. S.N.D.T. Women's University, Bombay.	M.Sc. (Nursing) Degree (when granted on or after the 24th November, 1978).
36. Shivaji University. Kolhapur.	Post-Basic B.Sc. Degree in Nursing (when granted on or after the June, 1975).
[37 Directorate of Health Services, Madhya Pradesh	Diploma in Public Health Diploma in Nursing Education (When granted on or after the 1st June, 1982).]